

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

It is notified for the information of all the concerned that the Roster for 13<sup>th</sup> of October, 2022 stands modified as per the following:-

- The cases listed before the DB-I shall now be taken up for hearing by DB-II comprising Hon'ble Mr. Justice Ali Mohammad Magrey, Chief Justice (Designate) and Hon'ble Mr. Justice Vinod Chatterji Koul, for full day, in addition to its own cases.
- The cases listed before SB-II of Hon'ble Mr. Justice Ali Mohammad Magrey, Chief Justice (Designate) in the Regular Cause list on the aforesaid date, shall stand transferred to SB-V of Hon'ble Mr. Justice Sanjay Dhar whose lordship will take up the cases from Sr. Nos. 1 to 28 and Hon'ble Mr. Justice Javed Iqbal Wani whose lordship is presiding SB-VI, will take up the cases from Sr. Nos. 29 to 56.
- The SB-VII presided over by Hon'ble Ms. Justice Moksha Khajuria Kazmi will hold the Court singly for full day and will hear the Single Bench cases (Regular as well as Supplementary) listed before SB-IV of Hon'ble Mr. Justice Vinod Chatterji Koul.

The notice is issued in pursuance of Communication No. 35706/RG dated 12-10-2022 of the Worthy Registrar General.

Dated:- 12-10-2022.

Sd/-  
Registrar Judicial.

Copy to :-

1. *Secretary and Bench Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey. They are requested to make the concerned case files available in the transferee Courts.*
2. *Secretary and Bench Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul. They are requested to make the case files available in the transferee Court.*
3. *Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.*
4. *Secretary and Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani.*
5. *Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.*
6. *Incharge NIC, for uploading the notice on the concerned official website and further follow up action.*
7. *Shri Tajamul Hussain, Developer, for necessary action at his end.*
8. *Notice boards.*
9. *Office file.*

... for information.

Registrar Judicial,  
Srinagar

12-10-22